WILL BE TAKEN UP ON 7TH SEPTEMBER, 2015

HARYANA VIDHAN SABHA

Un-Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 4^{TH} September, 2015.

Commission Under Food Security Act

- **136. SH. KARAN SINGH DALAL, M.L.A.**: Will the Minister of State for Food and Supplies be pleased to state:
 - a) whether a commission has been set up under Food Security Act of Govt. of India in the state of Haryana; if so, the duties and functions of such commission; and
 - b) whether any complaints/applications/appeal have been disposed off by the commission; if so, the details thereof?

Chandigarh: The 27th August, 2015 SUMIT KUMAR, Principal Secretary, Haryana Vidhan Sabha